


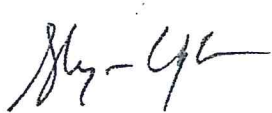
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/621/(IB)/2017
NAME OF THE PETITIONER(S) : HIMALAYA VENTURES LTD
NAME OF THE RESPONDENT(S) : CARAVEL LOGISTICS
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	AVINASH KRISHNAN RAM	for Corporate Debtor	
	SIYAM GOPAL	COUNSEL FOR APPLICANT	
	for VINEET SUBRAMAN		

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that part payments have been made to the Applicant and for balance payments Security Cheques comprising five in numbers are handed over to the Counsel for the Applicant in Open Court. Counsels prayed for time to place a joint memo of compromise on the record. At request, time is enlarged. Put up on **05.03.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)